

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
(IB)-2257(ND)2019
IA-1147/2022

IN THE MATTER OF:

M/s. Adonis Electronics Private Limited ... Applicant/Petitioner

Versus

M/s. Monica Electronics Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Adv. Sanjay Kumar Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:30 pm. No time left, the hearing is deferred to 28.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)